

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 72(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH.R.VARADHARAJAN
Hon'ble Member (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2017

NAME OF THE COMPANY: Satish Kumar Pawa & Ors.
Vs
M/s. Divine Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Dr. U. K CHAUDHARY, Sr. Adv	}	For RESPONDENTS No. 2 to 5	
2. Mr. MANSUMYER SINGH, Adv			
3. Mr. HIMANSHU VIJ, Adv			

I	Virendra Ganda Sr. Adv	}	For Petitioner	
	Rakesh Kumar			
	P. R Sachdeva Adv.			
	Yuvraj Khanna			

ORDER

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For orders, see C.P. No. 39(ND)/2016.

Surjit
22.3.2017